

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 2823**  
**(TO BE ANSWERED ON THE 8th August 2024)**

**FILLING UP OF VACANCIES**

**2823. THIRU D M KATHIR ANAND**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) whether the Government has taken adequate steps to fill up the vacancies falling under the Ministry and all its Public Sector Undertakings (PSUs) and allied offices and if so, the details thereof;**
- (b) the details of incumbency position in respect of all aided institutes and all PSUs under aegis of the Ministry as on 01.07.2024;**
- (c) whether the Government has initiated any special recruitment drive for filling up of vacancies in SC/ST/OBC and Minority communities: and**
- (d) if so, the details thereof if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

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**(a) Adequate steps have been taken from time to time to fill up vacancies falling under the Ministry and all its Public Sector Undertakings (PSUs) and allied offices, depending on requirement and other related factors such as mode of recruitment etc.**

**(b) The information regarding incumbency position in respect of all PSUs under aegis of the Ministry is as follows:**

<b>S. No.</b>	<b>Name of Organisation</b>	<b>Incumbency Position</b>
<b>1.</b>	<b>Airports Authority of India (AAI)</b>	<b>15921</b>
<b>2.</b>	<b>Pawan Hans Limited</b>	<b>533</b>
<b>3.</b>	<b>Air India Assets Holding Limited (AIAHL)</b>	<b>15</b>

- |           |   |             |
|-----------|---|-------------|
| <b>4.</b> | <b>Alliance Air Aviation Limited (AAAL)</b>             | <b>933</b>  |
| <b>5.</b> | <b>Air India Engineering Services Limited (AIESL)</b>   | <b>5364</b> |
| <b>6.</b> | <b>Air India Air Transport Services Limited (AIASL)</b> | <b>614</b>  |
| <b>7.</b> | <b>Hotel Corporation of India (HCI)</b>                 | <b>602</b>  |

**(c) & (d) Ministry of Civil Aviation follows extant guidelines/policy applicable for reservation in recruitment for filling up of vacancies for Scheduled Castes, Scheduled Tribes, Other Backward Classes issued by Government of India from time to time.**

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